

PARASNATH TEXTILES LIMITED

Registered Office: 17, Dover Road, Kolkata 700 019

Further to the Public Announcement dated September 29, 2010 (the “**Public Announcement**”) and Corrigendum to Public Announcement dated December 30, 2010 (“**First Corrigendum to Public Announcement**”) issued by VC Corporate Advisors Private Limited (“**Manager to the Offer**”) on behalf of Luharuka Sales & Services Private Limited (herein after referred to as the “**Acquirer**” or “**LSSPL**”) to the equity shareholders of Parasnath Textiles Limited (herein after referred to as “**Target Company**” or “**PTL**”) pursuant to Regulation 10 & 12 and other applicable provisions as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the “**Regulations**”), the shareholders of the Target Company are requested to note the following with respect to the Public Announcement :

The Original and Revised Schedule of major activities pertaining to the Offer is as under :

Activities	Original Date	Original Day	Revised Date	Revised Day
Date of publication of Public Announcement	29.09.2010	Wednesday	29.09.2010	Wednesday
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	08.10.2010	Friday	08.10.2010	Friday
Last Date for a Competitive Bid, if any	20.10.2010	Wednesday	20.10.2010	Wednesday
Date by which the Letter Of Offer to be Dispatched to the shareholders	11.11.2010	Thursday	11.01.2011	Tuesday
Date of Opening of the Offer	19.11.2010	Friday	17.01.2011	Monday
Last date for revising the Offer Price / Number of Shares	29.11.2010	Monday	25.01.2011	Tuesday
Last date for Withdrawal of Acceptance by shareholders who have accepted the Offer	03.12.2010	Friday	01.02.2011	Tuesday
Date of Closing of the Offer	08.12.2010	Wednesday	05.02.2011	Saturday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate for the rejected shares will be dispatched.	23.12.2010	Thursday	19.02.2011	Saturday

All other terms and conditions of the Offer remain unchanged. The Acquirer and the Directors of the Acquirer accept full responsibility for the information contained in this Corrigendum to Public Announcement and also accept responsibility for the obligations of the Acquirer laid down under the Regulations.

This announcement would also be available on the SEBI website at : <http://www.sebi.gov.in>

Issued by Manager to the Offer :

Manager to the Offer :

VC CORPORATE ADVISORS PRIVATE LIMITED

(Contact Person: Ms. Neha Dalmia)
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On behalf of the Acquirer

Luharuka Sales & Services Private Limited

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